

No. Acctts.(LFA) O.A. No. 785/2023 (NGT) -188  
**OFFICE OF DEPUTY COMMISSIONER,**  
**SOLAN, DISTRICT SOLAN, HIMACHAL PRADESH.**  
 ☎: 01792-220756, email ID: dc-sol-hp@nic.in

Dated: Solan-173212 the 05<sup>th</sup> April, 2024

To

The Registrar General  
 Hon'ble National Green Tribunal  
 Faridkot House, Copernicus Marg, New Delhi-110001.

Subject:

**Supplementary Report to the Joint Committee Report dated 05.03.2024 filed in Hon'ble NGT in compliance of order dated 09.01.2024 passed in OA No. 785 of 2023; in Re: News item appearing in Tribune dated 15.12.2023 titled "Kasauli Distillery dumps effluent into water source, supply affected"**

Sir,

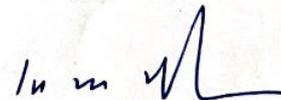
Please refer to Hon'ble NGT's order dated 09.01.2024 in the above cited matter, H.P, wherein following directions were passed:-

*"...5. Considering the nature of the allegation and the issue involved, we deem it proper to form a joint Committee comprising of the representative of the Member Secretary, CPCB, RO, MoEF & CC Himachal Pradesh, the Member Secretary, HPPCB and District Magistrate, Solan. The District Magistrate will act as nodal agency. The Committee will carry out the spot inspection, ascertain the factual position of the spot, the extent of water pollution in the Kund/water source caused by the project proponent and the remedial measures. Let the report be submitted by the Committee at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF...."*

In compliance to the above-cited directions of the Hon'ble NGT, the report of the Joint Committee dated 05.03.2024 was filed in Hon'ble NGT, which is already placed on record. At point no. 04 of the conclusion of the Joint Committee Report dated 05.03.2024, it is reported that two samples were collected from the water supply scheme during the site visit, they were sent to CPCB Head Office Laboratory for analysis and the results of the same were awaited.

Now that the afore-mentioned sample results have been declared by CPCB, the same have been incorporated in the Supplementary Report. The Supplementary Report is attached herewith, which may kindly be taken on record please and it is submitted that this Supplementary Report may be read and treated as part and parcel of the Joint Committee dated 05.03.2024.

Yours faithfully,



**Manmohan Sharma, IAS,**  
**Deputy Commissioner,**  
**Solan, District Solan, HP.**

Enclosed: As above.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 785 of 2023**

**Title**

**Re: News item appearing in Tribune dated 15.12.2023 titled "Kasauli Distillery dumps effluent into water source, supply affected"**

**SUPPLEMENTARY REPORT**

**Object & Purpose:-**

This Supplementary Report is in continuation to the Joint Committee Report dated 05.03.2024 filed in Hon'ble NGT in compliance of order dated 09.01.2024 passed in this matter and the same may be read and treated as part and parcel of the Joint Committee Report dated 05.03.2024.

This report includes additional information and the purpose of this supplementary report is to place on record water analysis results declared by CPCB subsequent to the filing of Joint Committee Report dated 05.03.2024 in Hon'ble NGT.

**Joint Committee Report dated 05.03.2024:**

In compliance to the order dated 09.01.2024 of Hon'ble NGT, the report of the Joint Committee dated 05.03.2024 was filed in Hon'ble NGT, which is already placed on the record.

At point no. 04 of the conclusion of the Joint Committee Report dated 05.03.2024, it is reported that two samples were collected from the water supply scheme during the site visit, they were sent to CPCB Head Office Laboratory for analysis and results of the same were awaited. The relevant extract is quoted below:-

*"...4. Conclusion and Recommendations for Remedial Measures....*

*....iv. Two number of samples were collected from this water supply scheme during site visit on i.e. i.) Intake point (the point where contamination was observed by IPH, leading to this complaint followed by article in the Newspaper), ii.) treated water from WSS scheme before Chlorination. The samples were sent to CPCB Head Office Laboratory and the results of analysis are awaited...."*

Now, the above-mentioned analysis results have been declared by CPCB's Head Office Laboratory and the same are enclosed herewith as **Annexure-9**.

The CPCB's Laboratory analysis results of the final outlet of water supply scheme shows the presence of Faecal Coliform, Total Coliform, Biochemical Oxygen Demand (BOD) and Chemical Oxygen Demand (COD). Whereas, as per the Indian Standard of drinking water – specification (IS 10500: 2012), in the water intended for drinking or the treated water entering the distribution system or the treated water in the distribution system, the E. coli or thermotolerant coliform bacteria, and Total Coliform bacteria should not be detectable.

In view of this, HPPCB has issued letter to Assistant Engineer, Jal Shakti Vibhag, Dharampur to take immediate necessary measure to ensure compliance to drinking water standards. The copy of same is enclosed herewith as **Annexure-10**.

It is further submitted that the Water Supply Scheme of Jal Shakti Vibhag is required to be upgraded in terms of treatment of organic and microbial contaminants by implementing appropriate stages including but not limited to pre-chlorination, chemical and/or biological treatment, to ensure supply of safe drinking water as already recommended.

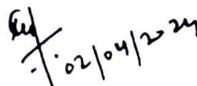
The above factual report along with recommendation for remedial measures is being filed for the consideration of Hon'ble National Green Tribunal. The Joint Committee shall abide by further directions of the Hon'ble National Green Tribunal, in the matter.

  
02/04/2024

Er. Anil Kumar  
HPSPCB, Parwanoo

  
02/4/24

Dr. Anup Kumar Das,  
Scientist B  
Sub-Office, Shimla,  
MoEF&CC

  
02/04/2024

Dr. Narender Sharma,  
CPCB, Chandigarh

  
02/04/24

Narayan Singh Chauhan,  
SDM, Kasauli, Solan



**HIMACHAL PRADESH STATE POLLUTION CONTROL BOARD**

Regional Office, SCF- 6, 7, 8, Sec-4, Parwanoo, Tehsil - Kasauli,

Distt. Solan, 173220 Telefax- 01792-234081, www.hpspcb.nic.in

No PCB/RO Parwanoo/OA No. 785 of 2023 (NGT Matter)/2023- 1-6

Dated: 01-04-2024

To

The Assistant Engineer,  
Jal Shakti Vibhag, Sub - Division Dharampur,  
Tehsil Kasauli, District Solan, HP

**Subject:** Analysis results of sample collected by CPCB of Water Supply Scheme in O.A No. 785 of 2023 (Distillery dumps effluents into water source supply affected" appearing in Tribune dated 15.12.2023) - Reg.

Sir,

This is in reference to the inspection and sampling of water supply scheme of Jal Shakti Vibhag by Joint Committee constituted by Hon'ble NGT in of OA No. 785 of 2023; News item appearing in Tribune dated 15.12.2023 titled "Kasauli Distillery dumps effluent into water source, supply affected". In this context, the analysis results of inlet and outlet of water supply scheme were declared by CPCB and same are enclosed herewith. The analysis results of final outlet of water supply scheme shows the presence of Faecal Coliform, Total Coliform, Biochemical Oxygen Demand (BOD) and Chemical Oxygen Demand (COD).

Whereas, as per the Indian Standard of drinking water - specification (IS 10500: 2012), in the all water intended for drinking or treated water entering the distribution system or treated water in the distribution system, the E. coli or thermotolerant coliform bacteria, and Total Coliform bacteria should not be detectable. In this regard, it is requested to kindly take immediate necessary measure to ensure drinking water standards and to avoid any pandemic in the surrounding area.

Encl: As Above

Yours Faithfully

(Anil Kumar)

Regional Officer,  
HPSPCB Parwanoo

Ends. No. HPSPCB/ OA No. 785 of 2023 (NGT Matter)/2023/

Dated:

1. The Member Secretary, HPSPCB, Shimla for the favor of his kind information, please.
2. The Deputy Commissioner, Solan, Distt: Solan HP, for the favor of his kind information, please.
3. The Additional Deputy Commissioner, Solan, Distt: Solan HP, for the favor of his kind information, please.
4. The SDM, Kasauli, Tehsil Kasauli, District Solan, HP for the favor of his kind information, please.
5. The Executive Engineer, Jal Shakti Vibhag, Solan, District Solan, HP for the favor of his kind information, please.

(Anil Kumar)

Regional Officer,  
HPSPCB Parwanoo